

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 32**

**C.P. (IB)/189(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **BANK OF MAHARASHTRA V/s MR. OM RAMESH  
SAWANT**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

---

**ORDER**

Adv. Kartikee Korgaonkar a/w RP Mahesh Sureka present through VC. Adv. Valentine Mascarenhas i/b SDS Advocates for Petitioner for the Financial Creditor present through VC. Adv. Yash Jariwala a/w Adv. Adv. Mahak Guru for the Personal Guarantor present through VC.

Somebody appears for the Personal Guarantor; however, her voice is not audible. List this matter on Board on **26.04.2024**.

-sd-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**